

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :03-07-2026

Date : 03.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
46438/2026	03.07.2026	WP (C) - 17868/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-28	WRIT BRANCH-2	(S No
46439/2026	03.07.2026	WA-166/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46440/2026	03.07.2026	WA-74/2026	G.D.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
46441/2026	03.07.2026	WP (C) - 21467/2025	P.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-5	(S No 22
46442/2026	03.07.2026	WP (C) - 4183/2025	K.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-4	(S No 17
46447/2026	03.07.2026	ABLAPL-2073/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 17
46448/2026	03.07.2026	BLAPL-5772/2026	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	BAIL-1	(S No
46450/2026	03.07.2026	BLAPL-4397/2026	JN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	BAIL-2	(S No 11
46451/2026	03.07.2026	ABLAPL-14315/2025	DEBASIS SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 11
46452/2026	03.07.2026	ABLAPL-7222/2026	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 11
46453/2026	03.07.2026	ABLAPL-7221/2026	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46454/2026	03.07.2026	ABLAPL-7194/2026	G ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46456/2026	03.07.2026	ABLAPL-7193/2026	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46457/2026	03.07.2026	ABLAPL-7177/2026	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46458/2026	03.07.2026	ABLAPL-7176/2026	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46460/2026	03.07.2026	ABLAPL-7175/2026	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46461/2026	03.07.2026	ABLAPL-	J PRADHAN	C.O.	COURT NO.	Order Dtd. 2026-06-	BAIL-1	(S

		7174/2026			2 OLD	30		No
46463/2026	03.07.2026	ABLAPL-7173/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
46464/2026	03.07.2026	ABLAPL-7172/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
46465/2026	03.07.2026	ABLAPL-7170/2026	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
46466/2026	03.07.2026	ABLAPL-7168/2026	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-2	(S No 18
46468/2026	03.07.2026	ABLAPL-7167/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-2	(S No 18
46469/2026	03.07.2026	ABLAPL-7164/2026	S MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No 18
46470/2026	03.07.2026	ABLAPL-7135/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-2	(S No 18
46471/2026	03.07.2026	ABLAPL-6945/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No 18
46472/2026	03.07.2026	ABLAPL-6818/2026	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BAIL-2	(S No
46473/2026	03.07.2026	ABLAPL-6505/2026	KR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46474/2026	03.07.2026	ABLAPL-6246/2026	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46475/2026	03.07.2026	ABLAPL-6003/2026	RANI ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46477/2026	03.07.2026	ABLAPL-5803/2026	KR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-2	(S No
46478/2026	03.07.2026	ABLAPL-5465/2026	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-06-30		(S No
46479/2026	03.07.2026	ABLAPL-5077/2026	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-06-30		(S No
46480/2026	03.07.2026	ABLAPL-4798/2026	S HUSSAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46481/2026	03.07.2026	ABLAPL-3319/2026	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46482/2026	03.07.2026	ABLAPL-1819/2026	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46483/2026	03.07.2026	ABLAPL-7169/2026	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46485/2026	03.07.2026	COPET-42/2014	S K SAMIM	C.O.	COURT NO. 23	Order Dtd. 2016-10-07		(S No
46489/2026	03.07.2026	ABLAPL-7184/2026	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No
46490/2026	03.07.2026	ABLAPL-5359/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-20		(S No

46491/2026	03.07.2026	WP (C) – 23322/2025	S.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 35
46492/2026	03.07.2026	WP (C) – 23322/2025	S.K.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 35
46493/2026	03.07.2026	WP (C) – 8051/2025	K.C.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-3	(S No 28
46495/2026	03.07.2026	WP (C) – 8051/2025	R.C.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-3	(S No 28
46501/2026	03.07.2026	WP (C) – 19608/2026	S C DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 28
46502/2026	03.07.2026	WP (C) – 19179/2026	R.K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-8	(S No 40
46503/2026	03.07.2026	WP (C) – 16551/2026	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 40
46504/2026	03.07.2026	WP (C) – 16548/2026	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No 55
46505/2026	03.07.2026	WP (C) – 15996/2026	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-5	(S No 23
46506/2026	03.07.2026	WP (C) – 19683/2026	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 23
46507/2026	03.07.2026	CRLREV- 186/2026	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 23
46509/2026	03.07.2026	CRLREV- 132/2026	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 23
46510/2026	03.07.2026	CRLMC- 1998/2026	C.RANA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 23
46511/2026	03.07.2026	CRLMC- 2008/2026	P.K.ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 23
46512/2026	03.07.2026	CRLMC- 5669/2025	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 23
46513/2026	03.07.2026	WP (C) – 19795/2026	R. C. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-14		(S No 23
46514/2026	03.07.2026	CRLMC- 1913/2026	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-14		(S No 23
46515/2026	03.07.2026	WP (C) – 19800/2026	R.C. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	WRIT BRANCH-1	(S No 30

46516/2026	03.07.2026	CRLMC-2016/2026	K.R.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 30
46517/2026	03.07.2026	CRLMC-1880/2026	S.K.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 30
46518/2026	03.07.2026	CRLMC-2021/2026	P.MUDULI	C.O.	COURT NO. 6	Order Dtd. 2026-07-13		(S No 30
46519/2026	03.07.2026	WP (C) - 17672/2026	G. N. SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No 30
46520/2026	03.07.2026	CONTC-3400/2026	K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		(S No 30
46521/2026	03.07.2026	CMP-853/2026	H.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 30
46522/2026	03.07.2026	WP (C) - 19108/2026	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-6	(S No 36
46523/2026	03.07.2026	CMP-853/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 36
46524/2026	03.07.2026	MATA-332/2025	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-08-10		(S No 36
46525/2026	03.07.2026	WP (C) - 18941/2026	K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 13
46526/2026	03.07.2026	FAO-674/2026	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No 13
46527/2026	03.07.2026	CRLMC-2399/2025	P.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(S No 13
46528/2026	03.07.2026	CRLREV-400/2026	H.K.MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2026-07-21		(S No 13
46529/2026	03.07.2026	CRLREV-294/2026	S.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-12		(S No 13
46530/2026	03.07.2026	CRLMC-1639/2026	PRATAP CHANDRA CHHINCHANI	C.O.	COURT NO. 17	Order Dtd. 2026-07-01		(S No 13
46531/2026	03.07.2026	CRLA-1160/2024	B.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 13
46532/2026	03.07.2026	CONTC-2257/2026	M/S ATUL TRIPATHY , A.SAHOO, A. DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-24		(S No 13
46533/2026	03.07.2026	CONTC-2257/2026	M/S ATUL TRIPATHY ,	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-24		(S No

			A.SAHOO, A. DHAL					13
46534/2026	03.07.2026	CONTC-2257/2026	M/S ATUL TRIPATHY , A.SAHOO, A. DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-24		(S No 13
46535/2026	03.07.2026	CONTC-2257/2026	M/S ATUL TRIPATHY , A.SAHOO, A. DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-24		(S No 13
46536/2026	03.07.2026	CONTC-2257/2026	M/S ATUL TRIPATHY , A.SAHOO, A. DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-24		(S No 13
46537/2026	03.07.2026	CRLMC-1874/2026	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12	CRIMINAL MISC	(S No
46538/2026	03.07.2026	WA-365/2025	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT APPEAL	(S No
46539/2026	03.07.2026	FAO-22/2026	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-09-09	MISC. APPEAL SEC.	(S No
46540/2026	03.07.2026	WP (C) - 18844/2026	M. K. PATI	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-4	(S No 58
46541/2026	03.07.2026	WP (C) - 19524/2026	B.M.SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-08-27		(S No 58
46542/2026	03.07.2026	WP (C) - 19606/2026	S.C.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 58
46543/2026	03.07.2026	WP (C) - 17951/2026	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 58
46544/2026	03.07.2026	WP (C) - 15417/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
46545/2026	03.07.2026	WP (C) - 17672/2026	A. SUHAIL	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 12
46546/2026	03.07.2026	WP (C) - 17139/2026	C. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	WRIT BRANCH-1	(S No
46547/2026	03.07.2026	WP (C) - 19243/2026	S. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24		(S No
46548/2026	03.07.2026	WP (C) - 10970/2026	B. N. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No
46549/2026	03.07.2026	WP (C) - 14314/2026	S.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 29
46550/2026	03.07.2026	WP (C) - 11394/2026	S.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-6	(S No 24
46551/2026	03.07.2026	WP (C) -	G.D. MALLICK	C.O.	COURT NO.	Order Dtd. 2026-07-	WRIT	(S

		16762/2026			23	01	BRANCH (DIVISION BENCH-2)	No 11
46552/2026	03.07.2026	WP (C) – 18983/2026	G. D. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07- 01	WRIT BRANCH-5	(S No 53
46553/2026	03.07.2026	WP (C) – 18844/2026	M. K. PATI	C.O.	COURT NO. 23	Order Dtd. 2026-07- 01	WRIT BRANCH-4	(S No 58
46554/2026	03.07.2026	CMP– 828/2026	P.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 58
46555/2026	03.07.2026	CMP– 882/2026	D.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 01		(S No 58
46556/2026	03.07.2026	BLAPL– 5025/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02		(S No 58
46557/2026	03.07.2026	BLAPL– 5059/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02	BAIL-1	(S No
46558/2026	03.07.2026	BLAPL– 5037/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02		(S No
46559/2026	03.07.2026	JCRLA– 45/2023	B. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(S No
46561/2026	03.07.2026	BLAPL– 5851/2026	A.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07- 02		(S No
46562/2026	03.07.2026	BLAPL– 4580/2026	C.R.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-07- 02		(S No
46563/2026	03.07.2026	BLAPL– 5061/2026	R.SETHI	C.O.	COURT NO. 5	Order Dtd. 2026-07- 02		(S No
46564/2026	03.07.2026	BLAPL– 13555/2025	B.R.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-07- 02		(S No
46565/2026	03.07.2026	BLAPL– 5057/2026	K.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-07- 02	BAIL-2	(S No
46566/2026	03.07.2026	BLAPL– 5039/2026	M.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-07- 02	BAIL-2	(S No
46568/2026	03.07.2026	ABLAPL– 6828/2026	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02		(S No
46569/2026	03.07.2026	BLAPL– 5021/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02		(S No
46570/2026	03.07.2026	BLAPL– 5054/2026	P.C.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02	BAIL-1	(S No 13
46571/2026	03.07.2026	CRLMC– 1708/2026	A MOHANTY (ASWINI KU. MOHANTY)	C.O.	COURT NO. 6	Order Dtd. 2026-07- 10	CRIMINAL MISC	(S No
46572/2026	03.07.2026	CRLMC– 1713/2026	A MOHANTY (ASWINI KU. MOHANTY)	C.O.	COURT NO. 6	Order Dtd. 2026-07- 10		(S No
46573/2026	03.07.2026	WP (C) – 19826/2026	SM SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-07- 02	WRIT BRANCH-5	(S No 32

46576/2026	03.07.2026	BLAPL-4298/2026	J K DIGAL	C.O.	COURT NO. 6	Order Dtd. 2026-05-13	BAIL-1	(S No
46577/2026	03.07.2026	ABLAPL-6782/2026	K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-19		(S No
46578/2026	03.07.2026	ABLAPL-5309/2026	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-20		(S No
46579/2026	03.07.2026	ABLAPL-6023/2026	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12		(S No
46580/2026	03.07.2026	ABLAPL-6759/2026	K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-19		(S No
46581/2026	03.07.2026	RVWPET-62/2026	T.N.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	CIVIL REVISION	(S No
46582/2026	03.07.2026	ABLAPL-7207/2026	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No
46583/2026	03.07.2026	CRLMC-2062/2026	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
46589/2026	03.07.2026	CONTC-3480/2026	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
46591/2026	03.07.2026	CONTC-3435/2026	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
46592/2026	03.07.2026	CONTC-3434/2026	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
46593/2026	03.07.2026	CONTC-5680/2025	S.DASH	C.O.	COURT NO. 2 OLD		CONTEMPT	(S No
46595/2026	03.07.2026	WP (C) - 17149/2026	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
46598/2026	03.07.2026	WP (C) - 19499/2026	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-6	(S No 26
46599/2026	03.07.2026	CRLMC-1732/2026	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No 26
46601/2026	03.07.2026	WP (C) - 15207/2023	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-05-15	WRIT BRANCH-2	(S No
46602/2026	03.07.2026	WP (C) - 15208/2013	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
46603/2026	03.07.2026	WP (C) - 10791/2026	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-2	(S No 34
46604/2026	03.07.2026	WP (C) - 13902/2026	L. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-28		(S No 34
46606/2026	03.07.2026	WP (C) - 24968/2024	S.SUNANDINI	C.O.	COURT NO. 1	Order Dtd. 2026-04-23		(S No 34
46609/2026	03.07.2026	WP (C) - 19613/2026	S. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-09-07		(S No 34
46610/2026	03.07.2026	WP (C) - 19896/2026	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 34
46613/2026	03.07.2026	WP (C) -	B. K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		10970/2026			23	01		No 34
46615/2026	03.07.2026	WP (C) – 16676/2026	S.K.RATH	C.O.	COURT NO. 23	Order Dtd. 2026-07- 02		(S No 34
46618/2026	03.07.2026	WP (C) – 17735/2026	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2026-07- 02		(S No 34
46620/2026	03.07.2026	WP (C) – 9800/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
46621/2026	03.07.2026	WP (C) – 15194/2026	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07- 02		(S No 11
46624/2026	03.07.2026	WP (C) – 16243/2026	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07- 02	WRIT BRANCH-1	(S No
46625/2026	03.07.2026	WP (C) – 9801/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No
46627/2026	03.07.2026	WP (C) – 16384/2026	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07- 02	WRIT BRANCH-5	(S No 53
46628/2026	03.07.2026	WP (C) – 9805/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
46631/2026	03.07.2026	WP (C) – 9807/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 14
46632/2026	03.07.2026	WP (C) – 9812/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 14
46633/2026	03.07.2026	WP (C) – 19435/2026	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07- 01	WRIT BRANCH-7	(S No 48
46634/2026	03.07.2026	WP (C) – 19164/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06- 30	WRIT BRANCH-6	(S No 26
46635/2026	03.07.2026	WP (C) – 9820/2026	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(S No
46637/2026	03.07.2026	WP (C) – 13723/2026	P. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-08- 05	WRIT BRANCH-7	(S No 44
46642/2026	03.07.2026	CMP– 1041/2026	S.B.UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 14
46643/2026	03.07.2026	CMP– 1045/2026	R.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 14
46644/2026	03.07.2026	CMP– 1054/2026	S.R.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 02		(S No 14
46645/2026	03.07.2026	WP (C) –	G B PARIDA	C.O.	COURT NO.	Order Dtd. 2026-07-	WRIT	(S

		8520/2026			2 OLD	02	BRANCH-3	No 33
46646/2026	03.07.2026	ABLAPL-5557/2021	S.K.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2021-04-29	BAIL-2	(S No 10
46647/2026	03.07.2026	CMP-1036/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
46648/2026	03.07.2026	CRLMC-1951/2026	B.R.SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2026-07-13		(S No 10
46649/2026	03.07.2026	WP (C) - 10734/2026	K R JENA	C.O.	COURT NO. 6	Order Dtd. 2026-07-02	WRIT BRANCH-4	(S No 27
46650/2026	03.07.2026	CRLMC-2013/2026	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No 27
46651/2026	03.07.2026	CRLMC-1988/2026	Y.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-15		(S No 27
46652/2026	03.07.2026	CRLMA-65/2026	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No 27
46653/2026	03.07.2026	WP (C) - 18640/2026	P MUDULI	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No 27
46654/2026	03.07.2026	CRLMA-66/2026	A.K.ROUL	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No 27
46655/2026	03.07.2026	CRLMA-57/2026	R.K.DEHURY	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No 27
46656/2026	03.07.2026	WP (C) - 18958/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-27	WRIT BRANCH-6	(S No 24
46657/2026	03.07.2026	CRLMA-57/2026	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 24
46658/2026	03.07.2026	CRLMA-64/2026	B.P.TANGA	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 24
46659/2026	03.07.2026	WP (C) - 19315/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 13
46660/2026	03.07.2026	WP (C) - 19801/2026	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 13
46661/2026	03.07.2026	WP (C) - 19841/2026	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 13
46663/2026	03.07.2026	WP (C) - 18926/2020	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
46664/2026	03.07.2026	WP (C) -	B R SENAPATI	C.O.	COURT NO.	Order Dtd. 5000-01-	WRIT	(S

		18926/2020			1	01	BRANCH-2	No
46665/2026	03.07.2026	WP (C) – 18926/2020	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
46667/2026	03.07.2026	WP (C) – 17690/2026	D PALAI	C.O.	COURT NO. 1	Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No 50
46668/2026	03.07.2026	CONTC- 3477/2026	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 50
46669/2026	03.07.2026	CONTC- 3482/2026	S SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 50
46670/2026	03.07.2026	ABLAPL- 5067/2026	S.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No 50
46671/2026	03.07.2026	ABLAPL- 7217/2026	B.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No 50
46672/2026	03.07.2026	ABLAPL- 7060/2026	R.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-06-25	BAIL-2	(S No 12
46673/2026	03.07.2026	ABLAPL- 7178/2026	D.P.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	BAIL-1	(S No
46674/2026	03.07.2026	CONTC- 3400/2026	P K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(S No
46676/2026	03.07.2026	ABLAPL- 7195/2026	KR JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
46679/2026	03.07.2026	ABLAPL- 6070/2026	D K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12		(S No
46682/2026	03.07.2026	WP (C) – 1373/2014	J.P.KAR	C.O.	COURT NO. 26	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No 30
46691/2026	03.07.2026	BLAPL- 5023/2026	R.K.MALLICK	C.O.	COURT NO. 26	Order Dtd. 2026-07-02		(S No 30
46696/2026	03.07.2026	WP (C) – 17405/2026	T.K.NAYAK	C.O.	COURT NO. 26	Order Dtd. 2026-07-02		(S No 30
46697/2026	03.07.2026	WP (C) – 17834/2026	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
46698/2026	03.07.2026	WP (C) – 17753/2026	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No 57
46699/2026	03.07.2026	WP (C) – 18782/2026	S.NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 57
46701/2026	03.07.2026	WP (C) – 19260/2026	B.P.TANGA	C.O.	COURT NO. 20	Order Dtd. 2026-07-23		(S No 57
46702/2026	03.07.2026	WP (C) – 13435/2026	T.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-07-02		(S No

								57
46706/2026	03.07.2026	WP (C) – 26306/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(S No 57
46710/2026	03.07.2026	WP (C) – 29685/2024	B. B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-02	WRIT BRANCH-3	(S No 13
46711/2026	03.07.2026	ABLAPL- 120/2020	S R SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-26	CRIMINAL MISC	(S No 14
46715/2026	03.07.2026	BLAPL- 5052/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 14
46717/2026	03.07.2026	ABLAPL- 6851/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46718/2026	03.07.2026	WA- 1057/2024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT APPEAL	(S No
46720/2026	03.07.2026	ABLAPL- 6807/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
46722/2026	03.07.2026	ABLAPL- 6923/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
46723/2026	03.07.2026	ABLAPL- 7180/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1	(S No
46725/2026	03.07.2026	ABLAPL- 7208/2026	SANTOSH KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
46726/2026	03.07.2026	WA- 2716/2024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(S No
46729/2026	03.07.2026	CRLMC- 5471/2025	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
46737/2026	03.07.2026	WP (C) – 2528/2026	S.R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-23	WRIT BRANCH-8	(S No 40
46739/2026	03.07.2026	WP (C) – 2528/2026	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-23	WRIT BRANCH-8	(S No 40
46740/2026	03.07.2026	WP (C) – 15753/2026	S.MOHRANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-7	(S No 55
46741/2026	03.07.2026	BLAPL- 5063/2026	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 55
46742/2026	03.07.2026	BLAPL- 5053/2026	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 55
46743/2026	03.07.2026	BLAPL- 5806/2026	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(S No 55
46744/2026	03.07.2026	WP (C) – 18849/2026	S.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-5	(S No 53
46745/2026	03.07.2026	WP (C) – 8259/2008	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-19	WRIT BRANCH-7	(S No 48

46746/2026	03.07.2026	CMP-927/2026	S.K.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 48
46747/2026	03.07.2026	WP (C) - 20200/2026	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-03		(S No 48
46756/2026	03.07.2026	BLAPL-5048/2026	U.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 48
46770/2026	03.07.2026	WP (C) - 18189/2026	R.N.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No 48
46788/2026	03.07.2026	ABLAPL-11321/2025	PC DASH	C.O.	COURT NO. 17	Order Dtd. 2025-07-02		(S No 48
46789/2026	03.07.2026	CRLMC-764/2026	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-06-30		(S No 48
46443/2026	03.07.2026	WP (C) - 19142/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-06-30		(S No 48
46444/2026	03.07.2026	WP (C) - 18726/2026	GIRISH KUMAR SUNDARAY	GENERAL		Petition		(S No 48
46445/2026	03.07.2026	BLAPL-5053/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-07-02		(S No 48
46446/2026	03.07.2026	WP (C) - 18656/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-2	(S No
46449/2026	03.07.2026	WP (C) - 14935/2024	RATNAMALA PATRA	GENERAL		Entire Document	WRIT BRANCH-5	(S No 20
46455/2026	03.07.2026	WP (C) - 19365/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-06-30		(S No 20
46459/2026	03.07.2026	WP (C) - 19390/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-6	(S No 26
46462/2026	03.07.2026	WP (C) - 19391/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-5	(S No 47
46467/2026	03.07.2026	ABLAPL-7182/2026	SAMBIT PRASAD SINGH	GENERAL		Entire Document		(S No 47
46476/2026	03.07.2026	BLAPL-13263/2012	SARBESWAR SAHOO	GENERAL		Entire Document		(S No 47
46484/2026	03.07.2026	WP (C) - 9203/2015	JYOTIRANJAN SAHOO	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(S No 10
46486/2026	03.07.2026	BLAPL-365/2011	SARBESWAR SAHOO	GENERAL		Entire Document		(S No 10

46487/2026	03.07.2026	BLAPL-6610/2011	SARBESWAR SAHOO	GENERAL		Entire Document		(S No 10
46488/2026	03.07.2026	WP (C) - 27807/2023	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2023-08-29	WRIT BRANCH-3	(S No 28
46494/2026	03.07.2026	WP (C) - 12049/2019	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH-6	(S No 25
46496/2026	03.07.2026	CMP-1035/2026	DEBI PRASAD PATTANAYAK	GENERAL		Order Dtd. 2026-07-02		(S No 25
46497/2026	03.07.2026	WP (C) - 8664/2026	AMARESH KALASH	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-1	(S No
46498/2026	03.07.2026	WP (C) - 16743/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-07-02		(S No
46499/2026	03.07.2026	WP (C) - 19388/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-1	(S No 30
46500/2026	03.07.2026	WP (C) - 35084/2025	PRATIMA NAYAK	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
46508/2026	03.07.2026	WP (C) - 17676/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-21		(S No 11
46560/2026	03.07.2026	RPFAM-364/2025	SRIKANTA SAHU	GENERAL		Order Dtd. 2026-06-30		(S No 11
46567/2026	03.07.2026	CRLA-254/2025	PARBIR KUMAR RAY	GENERAL		Order Dtd. 2026-04-17		(S No 11
46636/2026	03.07.2026	RFA-139/2007	AKSHAYA KUMAR BEHERA	GENERAL		Entire Order		(S No 11
46638/2026	03.07.2026	WP (C) - 13958/2004	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2004-12-23		(S No 11
46639/2026	03.07.2026	WP (C) - 19921/2010	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2015-03-09		(S No 11
46640/2026	03.07.2026	CRLMC-1799/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-07-01		(S No 11
46641/2026	03.07.2026	RFA-139/2007	AKSHAYA KUMAR BEHERA	GENERAL		Entire Brief		(S No 11
46662/2026	03.07.2026	RFA-139/2007	AKSHAYA KUMAR BEHERA	GENERAL		Petition With Annexures		(S No 11
46666/2026	03.07.2026	WA-1179/2023	SATYAJIT BEHERA	GENERAL		Judgement Dtd. 2024-03-05	WRIT APPEAL	(S No
46675/2026	03.07.2026	CRLMC-	KESHABA	GENERAL		Vakalatnama		(S

		306/2026	KISHOR NAYAK					No
46677/2026	03.07.2026	ABLAPL-6915/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-06-22	BAIL-2	(S No
46678/2026	03.07.2026	CRLMC-367/2026	BIJAYALAXMI MISHRA	GENERAL		Vakalatnama		(S No
46680/2026	03.07.2026	CRLMC-306/2026	KESHABA KISHOR NAYAK	GENERAL		Counter		(S No
46683/2026	03.07.2026	CRLREV-421/2026	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2026-07-03		(S No
46684/2026	03.07.2026	CRLA-805/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-06-25	CRIMINAL APPEAL	(S No
46685/2026	03.07.2026	ABLAPL-5655/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-07-02		(S No
46686/2026	03.07.2026	WPC (OAC) - 581/2018	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-07-18	OA Branch	(S No
46694/2026	03.07.2026	ABLAPL-7199/2026	SURYAKANTA DASH	GENERAL		Order Dtd. 2026-06-30	BAIL-1	(S No
46735/2026	03.07.2026	CMP-818/2026	PRADIPTA MOHANTY	GENERAL				(S No
46574/2026	03.07.2026	ABLAPL-7156/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-06-29	BAIL-1	(S No
46575/2026	03.07.2026	WP (C) - 22738/2010	P K JENA	GENERAL		Order Dtd. 2023-01-03	WRIT BRANCH-1	(S No
46584/2026	03.07.2026	WP (C) - 13489/2025	P K LENKA	GENERAL		Order Dtd. 2025-07-11	WRIT BRANCH-3	(S No 14
46585/2026	03.07.2026	WP (C) - 18563/2026	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
46586/2026	03.07.2026	WP (C) - 13488/2025	P K LENKA	GENERAL		Order Dtd. 2025-07-11	WRIT BRANCH-8	(S No 43
46587/2026	03.07.2026	ABLAPL-6828/2026	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2026-06-19		(S No 43
46588/2026	03.07.2026	ABLAPL-7181/2026	S P DHAL	GENERAL		Order Dtd. 2025-07-11		(S No 43
46590/2026	03.07.2026	CRLMC-515/2026	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-06-30		(S No 43
46594/2026	03.07.2026	CRLMP-417/2026	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-06-30		(S No 43
46596/2026	03.07.2026	ABLAPL-6695/2026	K C RANA	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(S No 14
46597/2026	03.07.2026	CRLA-1075/2025	AKASH PODDAR	GENERAL		Order Dtd. 2026-07-02		(S No 14
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		877/2026				31		No 14
46605/2026	03.07.2026	CRLMC- 2682/2024	P K JENA	GENERAL		Order Dtd. 2026-06- 24		(S No 14
46607/2026	03.07.2026	CRLMC- 1319/2026	S SAMAL	GENERAL		Order Dtd. 2026-05- 04		(S No 14
46608/2026	03.07.2026	ABLAPL- 3060/2026	A S PAUL	GENERAL		Order Dtd. 2026-05- 11		(S No 14
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46617/2026	03.07.2026	WP (C) - 19190/2026	M R PADHI	GENERAL		Order Dtd. 2026-05- 11	WRIT BRANCH-4	(S No 58
46619/2026	03.07.2026	WP (C) - 19427/2026	N K SATAPATHY	GENERAL		Order Dtd. 2026-05- 11	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
46622/2026	03.07.2026	WP (C) - 19402/2026	N K SATAPATHY	GENERAL		Order Dtd. 2026-05- 11	WRIT BRANCH-7	(S No 59
46623/2026	03.07.2026	WP (C) - 19856/2026	N K SATAPATHY	GENERAL		Order Dtd. 2026-05- 11		(S No 59
46626/2026	03.07.2026	ABLAPL- 6899/2026	B BEHERA	GENERAL		Order Dtd. 2026-05- 11	BAIL-1	(S No
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46681/2026	03.07.2026	ABLAPL- 8678/2024	S N GAYA	GENERAL		Order Dtd. 2024-08- 23		(S No 41
46687/2026	03.07.2026	OJC- 12763/1999	K N SAHOO	GENERAL		Order Dtd. 2004-07- 12		(S No 41
46688/2026	03.07.2026	OJC- 6563/2000	P K BARIK	GENERAL		Order Dtd. 2025-12- 08	WRIT BRANCH-3	(S No 14
46689/2026	03.07.2026	OJC- 5928/1995	K N SAHOO	GENERAL		Order Dtd. 2008-03- 20		(S No

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46690/2026	03.07.2026	WA-113/2022	B SAMAL	GENERAL		Order Dtd. 2023-05-04	WRIT APPEAL	(S No
46692/2026	03.07.2026	ABLAPL-2903/2016	M R SAHOO	GENERAL		Order Dtd. 2016-10-25		(S No
46693/2026	03.07.2026	ABLAPL-2899/2016	M R SAHOO	GENERAL		Order Dtd. 2016-10-25		(S No
46695/2026	03.07.2026	WP (C) - 25604/2012	D PATTANAIAK	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 43
46700/2026	03.07.2026	CRLREV-438/2026	Y DAS	GENERAL		Order Dtd. 2026-08-03		(S No 43
46703/2026	03.07.2026	CMP-924/2026	A MISHRA	GENERAL		Order Dtd. 2026-08-03Petition,Annexure,		(S No 43
46704/2026	03.07.2026	CRLMC-2785/2025	K N SAHOO	GENERAL		Order Dtd. 2026-08-03	CRIMINAL MISC	(S No
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46707/2026	03.07.2026	WA-2579/2024	C R NAYAK	GENERAL		Order Dtd. 2026-07-01		(S No
46708/2026	03.07.2026	WA-1990/2024	C R NAYAK	GENERAL		Order Dtd. 2026-07-01		(S No
46709/2026	03.07.2026	WP (C) - 19316/2026	B DAS	GENERAL		Order Dtd. 2026-07-01		(S No
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46719/2026	03.07.2026	FAO-715/2026	D PATTANAIAK	GENERAL		Order Dtd. 2026-07-02		(S No 41
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46724/2026	03.07.2026	WP (C) - 19286/2026	K K NATH	GENERAL		Order Dtd. 2026-07-02		(S No 41
46727/2026	03.07.2026	WP (C) - 12899/2026	A C MAHALI	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-1	(S No 31
46728/2026	03.07.2026	WP (C) - 15192/2012	SUVENDU BARIK	GENERAL		Order Dtd. 2019-04-22		(S No 31
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46733/2026	03.07.2026	ABLAPL-7324/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-02	BAIL-1	(S No
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46755/2026	03.07.2026	WP (C) - 27070/2023	P NAYAK	GENERAL		Order Dtd. 2025-11-19	WRIT BRANCH-3	(S No 13
46757/2026	03.07.2026	CMP-632/2021	S S JENA	GENERAL		Order Dtd. 2022-01-03	WRIT BRANCH-5	(S No 32
46758/2026	03.07.2026	CMP-720/2020	S S JENA	GENERAL		Order Dtd. 2021-02-05		(S No 32
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46760/2026	03.07.2026	WP (C) - 23919/2023	J DASH	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No 49
46761/2026	03.07.2026	ABLAPL-7080/2026	MITHUN KUMAR PRADHAN	GENERAL		Order Dtd. 2026-06-25	BAIL-2	(S No 17
46762/2026	03.07.2026	RFA-159/2007	S K NAYAK	GENERAL		Order Dtd. 2012-03-14		(S No 17
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46765/2026	03.07.2026	WP (C) - 12987/2009	D BISWAL	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-2	(S No
46766/2026	03.07.2026	WP (C) - 746/2005	D BISWAL	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-3	(S No 14
46767/2026	03.07.2026	WP (C) - 12128/2016	P MUDULI	GENERAL		Order Dtd. 2021-10-29	WRIT BRANCH-1	(S No 30
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46773/2026	03.07.2026	BLAPL-6067/2026	S.MOHANTY	GENERAL		Order Dtd. 9999-12-31	BAIL-2	(S No 12
46774/2026	03.07.2026	WP (C) - 14580/2026	S K SAHU	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-6	(S No 25
46775/2026	03.07.2026	WP (C) - 18359/2026	S K SAHU	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-1	(S No
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46777/2026	03.07.2026	WP (C) - 1919/2026	J P KAR	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-1	(S No
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46779/2026	03.07.2026	CRLMC-1975/2026	S P SAMANTA	GENERAL		Order Dtd. 2026-01-27		(S No
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46784/2026	03.07.2026	WP (C) - 18724/2026	D BISWAL	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(S No
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46786/2026	03.07.2026	ABLAPL-6710/2026	M ROUT	GENERAL		Order Dtd. 2026-06-19		(S No
46787/2026	03.07.2026	RSA-241/2026	J SAHOO	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(S No

N I C (Software Team)